



The Andhra Pradesh Vaidya Vidhana Parishad (Repeal) Act, 2023

Act No. 44 of 2023

Keywords:

Commissionerate

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THE ANDHRA PRADESH GAZETTE

PART IV-B EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 44]

AMARAVATI, THURSDAY, 2nd NOVEMBER, 2023.

**ANDHRA PRADESH ACTS, ORDINANCES AND
REGULATIONS Etc.,**

The following Act of the Andhra Pradesh Legislature received the assent of the Governor on the 31st October, 2023 and the said assent is hereby first published on the 2nd November, 2023 in the Andhra Pradesh Gazette for general information :

ACT No. 44 of 2023.

AN ACT TO REPEAL THE ANDHRA PRADESH VAIDYA VIDHANA PARISHAD ACT, 1986 AND TO PROVIDE FOR MATTERS CONNECTED THEREWITH OR INCIDENTALTHERETO.

Be it enacted by the legislature of the State of Andhra Pradesh in the Seventy - fourth Year of Republic of India as follows,-

1. (1) This Act may be called the Andhra Pradesh Vaidya Vidhana Parishad (Repeal) Act, 2023. Short title, and commencement.
- (2) It shall be deemed to have come into force on and from the 31st July, 2023.
2. In this Act, unless the context otherwise requires,- Definitions.
 - (a) "Act" means the Andhra Pradesh Vaidya Vidhana Parishad Act, 1986.
 - (b) "Commissionerate" means the Andhra Pradesh Vaidya Vidhana Parishad constituted under sub-section (1) of section 3 of the Act,
 - (c) "Directorate" means Directorate of Secondary Health as one of the Head of the Departments of HM&FW Department;
 - (d) "Government" means the State Government of Andhra Pradesh;

(e) "Notification" means a notification published in the Andhra Pradesh Gazette and the word "notified" shall be construed accordingly;

Repeal and Savings

Act No.29 of 1986.

3. (1) The Andhra Pradesh Vaidya Vidhana Parishad Act, 1986, is hereby repealed and the Commissionerate for the State of Andhra Pradesh called the "Andhra Pradesh Vaidya Vidhana Parishad" constituted under sub-section (1) of section 3 of the said Act shall cease to exist.

(2) The Repeal shall not affect the previous operation of the Act so repealed or anything duly done or suffered there under,

Transitional provisions.

4. On repeal of the Andhra Pradesh Vaidya Vidhana Parishad Act, 1986,-

(a) The Government hereby create and constitute a Directorate of Secondary Health as one of the Head of the Departments of the State Government.

(b) All the properties, assets and liabilities, contracts, agreements, rights and obligations in relation to the Commissionerate shall stand transferred to and shall devolve upon the Government.

(c) Every person who was immediately before the repeal, appointed employed by Commissionerate shall be deemed to be employed in Directorate of Secondary Health constituted under clause (a). Such persons who, immediate before the repeal, were working in the Commissionerate on foreign service deputation, shall be deemed to be continuing on deputation in the Directorate of Secondary Health.

Provided that the APVVP Employees' (Service) Regulations and other regulations shall continue to govern until further rules are framed by the Government.

Provided further that no disciplinary proceedings shall be deemed to be invalidated solely on the grounds of the initiation of the said proceedings by the respective appointing authorities / disciplinary authorities as notified under the APVVP Regulations previously applicable to the said employees deemed to be employed in Directorate of Secondary Health as Government service, HM & FW Department. It shall be competent for the respective appointment / disciplinary authority notified under the rules consequent to repeal, to conclude the said proceedings in accordance with law.

(d) The control and management of all dispensaries, non-teaching hospitals under the Commissionerate, as enumerated in Schedule to this Act shall stand transferred to and vest in the Directorate and

shall function under the administrative control of the Directorate of Secondary Health.

(e) Any pending legal proceedings or cause of action existing immediately before the enactment of this repeal, by or against the Commissionerate or any person acting on its behalf, may be continued and shall be enforced by or against Directorate of Secondary Health.

5. (1) if any difficulty arises in giving effect to the provisions of this Act, the Government may make such order, by notification in the Andhra Pradesh Gazette for removing such difficulty.

Power to remove difficulties.

Provided that no order shall be made under this section after the expiry of two years from the commencement of this Act.

(2) Every order made under sub-section (1) shall be laid as soon as may be after it is made, before State Legislature.

6. (1) The Andhra Pradesh Vaidya Vidhana Parishad (Repeal) Ordinance, 2023 is hereby repealed.

Repeal and savings.

(2) Notwithstanding such repeal, anything done or any action taken under the said Ordinance shall be deemed to have been done or taken under this Act.

Ordinance No 7 of 2023

SCHEDULE

LAND AND BUILDING PARTICULARS APVVP HOSPITALS										
Sl. NO	District	Name of the Hospital	Plinth Area of the Building IN Sqft	Year of Construction	Construction Value Rs in Lakhs	Land Area In ACRES	Year of Purchase of Land	Value of Land at the Time of Purchase Rs in Lakhs	Total Value of Asset (Land & Building) Rs IN Lakhs	
1	Srikakulam	TEKKALI	99903 Sft	15-10-2019	292500000	5.43 Acre 21982 Sqm	Government land	N.A	26,25,10,000	
2	Srikakulam	A.H. NARASANN APETA	23420 sqft	03.08.2019	21.29 crore	1.77 acres	Donation	NA	28 crore	
3	Srikakulam	C.H.C. PATHAPATNAM (T)	28564 Sft	1999	250 lakhs	2.3 Acres	NA	NA	250 Lakhs	
4	Srikakulam	C.H.C. PALASA	2498.49 Sqft	1998-1999	2.5 crore	0.85 Acres (3563.72 Sqfts)	Govt. Land	NA	7.5 crore	
5	Srikakulam	C.H.C. ITCHAPURAM	16335sqft	2014-2015	380 Lakhs	2.15 Acres	Donation	NA	6 crore	
6	Srikakulam	C.H.C. BARUVA	Plinth area of New construction	2008-2009	655 Lakhs	5.45 Acres	donation	NA	655 lakhs	
7	Srikakulam	C.H.C. SOMPETA	2955 Sqft	1987	45 lakhs	5.35 acres	donation	NA	5.5 crore	
8	Srikakulam	C.H.C. KOTA BOMMALI	12700 Sqft	2001	90 Lakhs	1 Acre 80 sents	Government Land	NA	10 crore	

9	Srikakulam	C.H.C.	RANASTHALAM	12627	2018	300 lakhs	0.97 Acres	Donation	6 lakhs	300 lakhs
10	Srikakulam	C.H.C.	Budithi	1032 sqmts	2014-15	380 lakhs	4 acres	Donation	NA	380 Lakhs
11	Srikakulam	C.H.C.	Ponduru	4000 sft	1988	55 lakhs	1.5 Acres	government land	NA	55 lakhs
12	Srikakulam	C.H.C.	Amudalaya lasa	15101 Sft	2004	176 Lakhs	3.73 Acres	Donation	NA	176 lakhs
13	Srikakulam	C.H.C.	Kotturu	1038sqmt s.	2020	325.19 lakhs	2.08 acres	Donation	NA	325.19 lakhs
14	Srikakulam	C.H.C.	Kaviti	22128.554	2014-2015	3.20lakhs	.75 acres	NA	NA	3.2 lakhs
15	Srikakulam	C.H.C.	Haripuram	18845 Sft	2009	103 Lakhs	2.21 Acres	Donation	NA	103 lakhs
		15	District Total							
1	ParvathipuramManyam	D.H.	PARVATHIPURAM (T)	102946	2001	Not Available	2.18	Not Available	Not Available	Not Available
2	ParvathipuramManyam	A.H.	PALAKONDA	84226.42	2023	197 lakhs	2.83	Not Available	na	197 lakhs
3	ParvathipuramManyam	A.H.	Seethampeta	84226.42	2023	197 lakhs	2.83	Not Available	Not Available	197 lakhs
4	ParvathipuramManyam	A.H.	Saluru	110800	2002	27	2.8	1960	30000	15 Cr
5	ParvathipuramManyam	C.H.C.	Kurupam	5683	2003	Not Available	2.64	Not Available	Not Available	10Cr
6	ParvathipuramManyam	C.H.C.	Bhadragiri	12073	1973	Not Available	3.02	Not Available	Not Available	Not Available
7	ParvathipuramManyam	C.H.C.	Chinamerangi	15602	2016	2 Cr	1.49	Not Available	Not Available	Not Available
		7	District Total							
1	Vizianagara m	A.H.	RAJAM	33922.46 sqft	2001	166.79	2 accers	government land	na	166.79 lakhs
2	Vizianagara m	A.H.	S.KOTA	34874	2001		2.13	Govt.Land		
3	Vizianagara m	A.H.	GAJAPATI NAGARAM	1642	2016		1.78	Govt.Land	NA	NA
4	Vizianagara m	C.H.C.	BADANGI	8934	1991		2.85	Govt.Land		1.5 Crores
5	Vizianagara m	C.H.C.	Cheepurupalli	16884	2017		5.85	Govt.Land		
6	Vizianagara m	C.H.C.	Bobbili	30829	2022	3.75Cr	1.46	Govt Land		
7	Vizianagara m	C.H.C.	Nellimarla	6673	2019	.91 Cr	1.15	Govt.Land		2.31 Cr
8	Vizianagara m	C.H.C.	BHOGAPURAM	10989	2003		3	Govt Land		
		8	District Total							
1	Visakhapatnam	A.H.	AGANAMPUDI	32507+55062=87569	1998+Ongoing	650+1650=2300	2	Donated	Not Available due to Donated Land	650+1650=2300
2	Visakhapatnam	C.H.C.	Bhecmuni patnam	5322+7200=12522	2002+2021	100+328=428	2	Govt Land	Not Available	100+328=428
3	Visakhapatnam	C.H.C.	Pendurthi	18722+5550=24272	2017+Ongoing	374+259	1	Donated	Not Available due to Donated Land	374+259=633

4	Visakhapatnam	C.H.C.	Gopalapatnam	8274+10288=18562	1994+Ongoing	165+550=715	2	Donated	Not Available due to Donated Land	165+550=715
		4	District Total							
1	Anakapalli	D.H.	ANAKAPALI	160234	2002-2022	2398	4.85	Govt. Land		
2	Anakapalli	A.H.	NARSIPATNAM	140197	1990-2017	2837	3.36	Govt. Land		
3	Anakapalli	C.H.C.	KOTAPADU	38295	1995&2014	880	1.4	Govt. Land		
4.	Anakapalli	C.H.C.	KOTAURA TLA	31320	2017	380	1.49	Donation		
5	Anakapalli	C.H.C.	NAKKAPALI	25767	2003	494	2.16	Govt. Land		
6	Anakapalli	C.H.C.	Yelamanchili	25655	1992	551	2.5	Govt. Land		
7	Anakapalli	C.H.C.	V.Madugula	25200	1998&2002	689	3.73	Donation		
8	Anakapalli	C.H.C.	Chodavaram	16333	2014&2018	3282	2.6	Donation		
		8	District Total							
1	ASR	D.H.	PADERU (T)	43415 Sqft	2016	459 Lakhs	2.18 Acres	2016	20 Lakhs	479 Lakhs
2	ASR	A.H.	ARAKU (T)	42544 Sqft	2016	475 Lakhs	3.17 Acres			
3	ASR	A.H.	Chintapalli	400 Sqmts	2003	350 lakhs	1.5 Acres	Govt Land		
4	ASR	A.H.	R.CHODAVARAM (T)	348480 Sqft	1998	207 Lakhs	8 Acrts			
5	ASR	C.H.C.	Chintoor	835.0656 Smts	2018	433.50 Lakhs	5 Acres	Govt Land		5 Crores
6	ASR	C.H.C.	Munchingput	163350 Sqft	2018	388.5 Lakhs	3.74 Acres			550
7	ASR	C.H.C.	Y.RAMAVARAM	1596 Sqft	1988	1.2010 - 120 Lakhs, 2. 2020 - 565 Lakhs, Total 685 Lakhs	4225.7 Sqmts			685 Lakhs
8	ASR	C.H.C.	Addateegala	1107.42 Sqmts	2017	233 Lakhs	2.09 Acres			
9	ASR	C.H.C.	Kunavaram	835.0656 Sqmts	2018	430.50 Lakhs	5 Acres	Govt Land		5 Crores
		9	District Total							
1	East Godavari	A.H.	ANAPARTHY	16721	2018	550	1.85		Donation	759
2	East Godavari	C.H.C.	KOVVUR	37648	2001-2019	250	2.56		Donation	558
3	East Godavari	C.H.C.	Kadiyam	1648	2004	58+181=239	0.5		Donation	439
4	East Godavari	C.H.C.	Gopalapuram	16486.5	2007-2018	150+221.5=375.5	1.83		Donation	451
5	East Godavari	C.H.C.	Nidadavolu	12213.3	1987-2015	250	2.69		Donation	506
6	East Godavari	C.H.C.	Gokavaram	323	2019	106+500-506	1.04		Donation	659
		6	District Total							
1	Kakinada	A.H.	TUNI	24591	1987	9.6	4.85	1922	Donation	1401.45
2	Kakinada	C.H.C.	PEDDAPURAM	39820	2003	264	3.94	1999	Govt Land	582
3	Kakinada	C.H.C.	PRATHIPADU	22627	1999	45	3.78	1997	Govt Land	240
4	Kakinada	C.H.C.	Yeleswaram	25876	2001	460	4.35	1992	Donation	460

5	Kakinada	C.H.C.	Pithapuram	1869.62	2015	541	4.6	1996	Govt Land	763
6	Kakinada	C.H.C.	Samalkot	1296.71	2018	242	3	2018	Donation	552
7	Kakinada	C.H.C.	Pedapudi	11625	2005	589	1.04	1998	Govt Land	589
8	Kakinada	C.H.C.	Thalarevu	1626	2004	113	0.89	1999	Donation	230
9	Kakinada	C.H.C.	Jaggampeta	3198.73	1994	15	6	1994	Donation	450
10	Kakinada	C.H.C.	Rowthulapudi	14666	1999	36	4	1997	Donation	699
		10	District Total							
1	Konaseema	A.H.	AMALAPURAM	62688	2001	940.31	2.3	Govt Land	2834.52	3774.83
2	Konaseema	A.H.	RAMCHANDRAPURAM	36059	2002	540.88	0.93	Govt Land	990.26	1531.14
3	Konaseema	C.H.C.	RAZOLE	27771	2000	416.56	2.7	Donated	700	1116.55
4	Konaseema	C.H.C.	KOTHAPET	17750	1996	228.3	2.3	Donated	1180	1378.3
5	Konaseema	C.H.C.	P.Gannavaram	15220	2009	319.62	0.85	Donated	426	744.62
6	Konaseema	C.H.C.	Mandapeta	17610	2008	369.81	0.67	Govt Land	290	659.81
7	Konaseema	C.H.C.	Ajamuru	6877	1997	103.15	0.86	Donated	120	228.15
8	Konaseema	C.H.C.	Kapileswarapuram	3941	2019	118.23	2	Donated	120	238.23
9	Konaseema	C.H.C.	Mummidiaram	14908	1997	223.62	1.08	Donated	108	331.62
10	Konaseema	C.H.C.	Allavaram	15608	15608	327.76	0.75	Donated	13.5	341.26
11	Konaseema	C.H.C.	T. Kothapalli	8966	1996	134.49	4.5	Donated	120	254.49
		11	District Total							
1	West Godavari	D.H.	TANUKU	61941 + 37575	2002 & 2018	169177200	2.575			
2	West Godavari	A.H.	TADEPALLIGUDEM	60620	2001	103054000	4.83			
3	West Godavari	A.H.	NARSAPURAM	30354+10000	2002&2017	68601800	2.056			
4	West Godavari	A.H.	PALAKOLE	2512.5+6535.3	1966&1999	53814860	14			
5	West Godavari	A.H.	BHIMAVARAM	13575+30960	2002&2017	75709500	5.653			
6	West Godavari	C.H.C.	Penugonda	8818	2007	41990600	1.8			
7	West Godavari	C.H.C.	Achanta	17278	2012	29372600	1.757			
8	West Godavari	C.H.C.	Aldveedu	12477	2001	21210900	2.15			
		8	District Total							
1	Eluru	A.H.	JANGAREDDY GUDEM	65629	2001	111569300	4.88	Not Available	Not Available	
2	Eluru	A.H.	CHINTALAPUDI	18922.95	1996	32169015	6.869	Not Available	Not Available	
3	Eluru	A.H.	NUZIVEEDU	51261.06 + 75393.61 = 126654.67	2001, 2022	3396.53	5.3	Not Available		3396.53
4	Eluru	C.H.C.	Kaikaluru	38539.52	2018	765	1.27			965
5	Eluru	C.H.C.	Denduluru	8441.2	2007	14350040	1.98	Not Available	Not Available	
6	Eluru	C.H.C.	Polavaram	10949	1960	18613300	1.585	Not Available	Not Available	
7	Eluru	C.H.C.	Buttaigudem	87120	2015, 2017	324	2	1962	10000	324.01

8	Eluru	C.H.C.	Bhimadole	13612	2016	23140400	2.83	Not Available	Not Available	
		8	District Total							
1	Krishna	A.H.	GUDIVADA	96613.84	2019,2023	2455.58	2.49			2455.58
2	Krishna	C.H.C.	AVANIGAD DA	42268	1999,2009,2023	1295.98	2.07			1295.98
3	Krishna	C.H.C.	VUYUURU	23580	1987,2022	594.13	3.18			694.13
4	Krishna	C.H.C.	Guduru	26918.36	2001,2023	687.17	1.24			687.17
5	Krishna	C.H.C.	Challapalli	36272.92	2004,2023	767.2	2.8			767.2
6	Krishna	C.H.C.	Gannavram	13240.04	2003,2019	331	2.58			331
7	Krishna	C.H.C.	Kankipadu	13764.6	2023	450	1.69			450
		7	District Total							
1	NTR	C.H.C.	NANDIGAMA	27930.61	1989	698.27	2.44			698.27
2	NTR	C.H.C.	THIRUVURU	39034.63	1999,2023	1046.69	1.32			1046.69
3	NTR	C.H.C.	MYLAVARAM	28929.85	1980,2023	698.11	4.79			698.11
4	NTR	C.H.C.	Jaggaihpeta	21173.46	2005,2019,2023	606.82	1.42			606.82
5	NTR	C.H.C.	Visannapeta	22313.76	2000,2023	720.75	0.91			720.75
6	NTR	C.H.C.	Shaik Raja							
7	NTR	CD	APVVP Head Office Gollapudi							
		7	District Total							
1	Guntur	D.H.	TENALI	200851	2000&2017	4418.72	7.1			
2	Guntur	C.H.C.	Prathipadu	30933	2000&2023	680.53	0.921			
3	Guntur	C.H.C.	Kollipara	25533	2005&2023	561.73	1.313			
4	Guntur	C.H.C.	Ponnuru	169914	2000&2017	3738.11	5			
5	Guntur	CD	AP Secretariat Velagapudi							
		5	District Total							
1	Bapatla	A.H.	BAPATLA	42329	2000	931.24	2.52			
2	Bapatla	A.H.	CHIRALA	35571		126839000			981673000	1108512000
3	Bapatla	C.H.C.	REPALLE	43682	2000&2012	961	3.73			
4	Bapatla	C.H.C.	Nizampatnam	9088	2005&2017	199.94	1.97			
5	Bapatla	C.H.C.	Nagaram	94812	2017	2085.86	1.05			
6	Bapatla	C.H.C.	P.V.Palem	31841	2005&2023	700.5	3.541			
7	Bapatla	C.H.C.	Vemuru	8740	2006&2023	192.28	1.191			
8	Bapatla	C.H.C.	Parchuru	13222		29411000			39204000	58615000
9	Bapatla	C.H.C.	Addanki	10707		29060178			24190320	53250498
10	Bapatla	C.H.C.	Marturu	9073		31686500			3120000	34806500
		10	District							

			Total						
1	Painadu	A.H.	NARASARA OPET	202096	2000&20 19	4446.11	6		
2	Painadu	A.H.	SATTENAP ALLI	53111	1992&20 18	1168.44	1.376		
3	Painadu	A.H.	CHILAKALU RIPET	61479	2003&20 21	1352.54	4.147		
4	Painadu	C.H.C.	MACHERL A	24645	2000&20 22	542.19	1.972		
5	Painadu	C.M.C.	AMARAVA THI	25284	2000	556.25	1.23		
6	Painadu	C.H.C.	VIJAPURI SOUTH	17750	New Construc tion	390.5	1.2		
7	Painadu	C.H.C.	Pedakurap adu	32852	1992	722.74	2.245		
8	Painadu	C.H.C.	Gurazaja	12387	2016	272.51	2.7		
9	Painadu	C.H.C.	Ipuru	33192	1974&20 23	730.22	7.17		
10	Painadu	C.H.C.	Vinukonda	18422	2001&20 23	405.28	1.683		
		10	District Total						
1	Prakasam	D.H.	MARKAPU R	40819	Not Available	50819000	Not Available	26387400	7720540 0
2	Prakasam	A.H.	GIDDALUR U	10139	Not Available	202780000	Not Available	72672600	9295060 00
3	Prakasam	A.H.	Yerragonda palem	13222	Not Available	30896000	Not Available	111940000	1428350 00
4	Prakasam	M.CH.	ONGOLE	30372	Not Available	36446400	Not Available	437560200	4740056 00
5	Prakasam	C.H.C.	KANIGIRI	20390	Not Available	52090000		100000000	1520900 000
6	Prakasam	C.H.C.	CUMBUM	9833	Not Available	34415500		29108280	6352378 0
7	Prakasam	C.H.C.	Chimakurt hy	14359	Not Available	21538500		60000000	8153850 0
8	Prakasam	C.H.C.	Dornala	12000	Not Available	12000000		117600000	1295000 00
9	Prakasam	C.H.C.	Darsi	1322	Not Available	15430000		1020000	1645000 0
10	Prakasam	C.H.C.	Kondepi	10553	Not Available	16733800		19200000	3593350 0
11	Prakasam	C.H.C.	Pamur	10753	Not Available	33506000		2587500	3509350 0
12	Prakasam	C.H.C.	Podili	9875	Not Available	10629000		935000	1156400 0
		12	District Total						
1	Nellore	D.H.	ATMAKUR	112450	2014	2288.5	10.41		2288.5
2	Nellore	A.H.	KANDUKU R	13739.1	2004		2.5		
3	Nellore	A.H.	KAVALI	70478	1985		2.47		
4	Nellore	C.H.C.	Allur	22989.6	2016	900	2.62		900
5	Nellore	C.H.C.	Rapur	17379	2003		1.34		
6	Nellore	C.H.C.	Udayagiri	37660	2016	633	1.78		633
7	Nellore	C.H.C.	Ulavapadu	1732.86	2016	433.5	4.3		433.5
8	Nellore	C.H.C.	Vinjamuru	16883.62	2018	433.5	2.58		433.5
9	Nellore	C.H.C.	Kovuru	14137	2015		1.91		
10	Nellore	C.H.C.	Buchiredd ypalem	11372.57	2003		1.71		
11	Nellore	C.H.C.	Indukurup eta	8243.45	2004		0.88		
12	Nellore	C.H.C.	Venkatach alam	16883.62	2016	433.5	2.85		433.5

13	Nellore	C.H.C.	Podalakuru	16883.62	2016	380	1.05			380
		13	District Total							
1	Chittoor	D.H.	CHITTOOR	6292+754 5+4909+6 942+3451 +1799+21 40+2615+ 5427=411 20	2000.199 3,2011.2 020,2000 .2000.19 80.2000. 2005	370.66+662. 64+450+100 0+24.6+24.2 8+5.35+37.2 6+73.25=264 7.57	15.24	1839	20 Cr	2647600 00
2	Chittoor	A.H.	KUPPAM	5737.94	2015	381.115	9.6	Govt Land		
3	Chittoor	A.H.	PALAMANER	44373	2005	399.86	6.9	1952	966	1365.86
4	Chittoor	A.H.	NAGARI	71445	2014	14289	5.47	2007	Govt Land	2628.9
5	Chittoor	C.H.C.	PUNGANUR	2242.48	1985	250	5	Not Available	Not Available	Not Available
6	Chittoor	C.H.C.	Karvetinagar	39840	2022-23	1305	1.94	Not Available	Not Available	Donation Land
7	Chittoor	C.H.C.	Penumuru	old-2300, New1846 4=20764	2022-23	1305	1.95	Govt Land	Not Available	Not Available
8	Chittoor	C.H.C.	SODUM	513.79	1927	84	0.25	Not Available	Not Available	Not Available
9	Chittoor	C.H.C.	V.Kota	17600	1985	50	2	Govt Land	Not Available	Not Available
10	Chittoor	C.H.C.	P.Kethakota	Old-798, New 690=1488	2009, 2022	100+70=170	4.5	Not Available	Not Available	Not Available, Donated Land
11	Chittoor	C.H.C.	Bangarupalem	5495+318 7+4124+ 15081=27 887	1986.200 0, 2004.202 3	93.42+57.37 +82.48+377= 610.27	2	Not Available	Not Available	Not Available
		11	District Total							
1	Tirupati	A.H.	GUDUR	96703.2	1997	Not Available	2.93	Govt Land	Not Available	Not Available
2	Tirupati	A.H.	SRIKALAHASTI	73929.16 Sq Ft	1998-99	500lacs	10.04 acres and Empty 5 Acres	Govt Land	Not Available	Not Available
3	Tirupati	C.H.C.	SATYAVEEDU	43776	1976	76478000	2	Donated	Not Available	Not Available
4	Tirupati	C.H.C.	CHADRAGIRI	10724.3	2006	400.3	63924	Not Available	Not Available	Not Available
5	Tirupati	C.H.C.	Kota	98010	2006	267	2.25	Not Available	Not Available	Not Available
6	Tirupati	C.H.C.	Vakadu	30802+84 449=1152 51	1992.202 3	Not Available	2.3	Not Available	Not Available	Not Available
7	Tirupati	C.H.C.	Naidupeta	14750	2021	40000000	Not Available	Not Available	Not Available	Not Available
8	Tirupati	C.H.C.	Sullurpeta	27647	2023	513	Not Available	Not Available	Not Available	Not Available
9	Tirupati	C.H.C.	Venkatagiri	78408	2004	232	2.11	Not Available	Not Available	Not Available
10	Tirupati	C.H.C.	PUTTUR	9296.03+ 5982.03= 15278.06	2016.201 7	18592000+ 14952000	0.97	Not Available	Not Available	Not Available
11	Tirupati	C.H.C.	CHINNA GOTTIGAL U	31100	2022	7.25	1.8	Not Available	Not Available	Not Available
12	Tirupati	C.H.C.	NARAVARI PALLI	33548.8	2018	300	2.712	Donated	Not Available	Not Available
		12	District							

			Total							
1	Kadapa	D.H.	PRODDUTUR	154382.32	2011	1799	5.16			
2	Kadapa	A.H.	PULIVENDULA	98393.74	1998	11.52 Cr	3.091	Govt Land	Not Available	Not Available
3	Kadapa	A.H.	JAMMALA MADUGU	25092.9	2015	596	1.2	Donated		Not Available
4	Kadapa	C.H.C.	Badveli	34593	2023,2009 & 2020	676	2.19	Govt Land		Not Available
5	Kadapa	C.H.C.	Porumamilla	16589		70	1.52	Donated		Not Available
6	Kadapa	C.H.C.	Vempalli	38079	2006	930	2.04			Not Available
7	Kadapa	C.H.C.	Kamalapuram	26770.93	2020	7Cr	1.57	Donated	Not Available	Not Available
8	Kadapa	C.H.C.	Chennur	53597.49	2022	4.70 Cr	1.23	Donated		
9	Kadapa	C.H.C.	Sidhout	3845	2021	6 Cr	5.112	Donated		Not Available
10	Kadapa	C.H.C.	Mydukur	27662.21	2020	315	1.009			
		10	District Total							
1	Annamayya	D.H.	MADANAPALLI	43544	1996-1997		7.325		Not Available	Not Available
2	Annamayya	A.H.	PILER	38913	1975,1999	Not Available	2.5	Not Available	Not Available	Not Available
3	Annamayya	A.H.	RAYACHOTI	32670	1997		4.02	1995	Not Available	
4	Annamayya	A.H.	RAJAMPET	138034	2015	Not Available	3.17	Not Available	Not Available	
5	Annamayya	C.H.C.	MAHAL	94036.8	2013	414	2.2	2013	Not Available	
6	Annamayya	C.H.C.	VAYALPADU	1348.4	1983		2.1		Not Available	
7	Annamayya	C.H.C.	KALIKIRI	8268.45	1999		2.04			
8	Annamayya	C.H.C.	Thamaballapalli	82764	Not Available	Not Available	4.2	Not Available		
9	Annamayya	C.H.C.	B.Kothakota	123710.4	2017	380	2.84			
10	Annamayya	C.H.C.	LAKKIREDDY PALLY	26857.03	2020	570	2.71			
11	Annamayya	C.H.C.	Rly. Kodur	19708	2023	820	1.88		3500	
		11	District Total							
1	Anantapur	A.H.	GUNTAKAL	13081	2002	1335	3.65		Donation	1335
2	Anantapur	A.H.	TADIPATRI	23036	2023	2400	3.1		Govt Land	2400
3	Anantapur	A.H.	RAYADURG	13485	2023	1700	1.3		Donation	1700
4	Anantapur	C.D.H	ANANTAPUR	16858	2023	1102	4.5		Govt Land	1102
5	Anantapur	C.H.C.	GOOTY	5563	2023	195	4.2		Govt Land	195
6	Anantapur	C.H.C.	URAVAKONDA	3626	2023	137	2.91		Donation	137
7	Anantapur	C.H.C.	Kalyandurg	10600	2023	300	3.5		Govt Land	30
8	Anantapur	C.H.C.	SINGANNA MALA	7950	2023	262	1.24		Govt Land	262
9	Anantapur	C.H.C.	Pamidi	9727	2023	580	1.34		Govt Land	580
10	Anantapur	C.H.C.	Konakandla	11286	2023	705	3.43		Govt Land	705
11	Anantapur	C.H.C.	Kanekal	10082	2017	152	0.58		Govt Land	152
		11	District Total							
1	Sri Satya Sai	D.H.	HINDUPUR	65484	1989,2010	Not Available	6.1	Not Available	Not Available	Not Available

2	Sri Satya Sai	A.H.	KADIRI	19800.5	1997	Not Available	4.99	Not Available	Not Available	Not Available
3	Sri Satya Sai	A.H.	DHARMAV ARAM	10936.55 6	1999 2000	Not Available	7.01	Not Available	Not Available	Not Available
4	Sri Satya Sai	A.H.	MADAKASI RA	80381.75	2020- 2022	2300	2.3	Not Available	Not Available	Not Available
5	Sri Satya Sai	C.H.C.	PENUKON DA	76230	2004	Not Available	2.7	Not Available	Not Available	40 Cr
6	Sri Satya Sai	C.H.C.	CHENNAK OTAPALLI	52379	2014	30316744	2.1	2013	1936000	32 Laldhs
7	Sri Satya Sai	C.H.C.	Tanakai	17685.10 5	2008	120	3	Not Available	Not Available	Not Available
8	Sri Satya Sai	C.H.C.	NALLAMA NDA	13001.08	2002- 2003	Not Available	4.33	2001	Not Available	Not Available
9	Sri Satya Sai	C.H.C.	Kothacher uvu	15236.53	2020	436	2.56	Not Available	Not Available	Not Available
10	Sri Satya Sai	C.H.C.	Gorantla	75520	2002	Not Available	3.5	Not Available	Not Available	5 Crores
11	Sri Satya Sai	C.H.C.	Rolla	2040	2020- 2022	15000000	5	Not Available	Not Available	Not Available
		11	District Total							
1	Kurnool	A.H.	ADONI		2000		2.73 Acres	--		
2	Kurnool	A.H.	YEMMIGA NOOR		1983		6.30 Acres	--		
3	Kurnool	M.CH.	ADONI		1999		2.34 Acres	--		
4	Kurnool	C.H.C.	Alur		1988		3.00 Acres	--		
5	Kurnool	C.H.C.	Pathikenda		1983		13.41 Acres	--		
6	Kurnool	C.H.C.	Kodumur		1993		4.59 Acres	--		
7	Kurnool	C.H.C.	Orvakal	22971.80 Sft.	2000	614.00	1.52 Acres	--	Govt., Land	761.00
8	Kurnool	C.H.C.	Veldurthi	21348.27 Sft.	1988	627.00	0.95 Acres	--	Donated	696.00
9	Kurnool	CD	CD, B.Camp Kurnool	1500 Sft	1955	15.00	0.15 Acres	--	Govt., Land	160.00
		9	District Total							
1	Nandyala	A.H.	BANAGAN APALLI	102535	1996	150	11.38		Donation	
2	Nandyala	A.H.	Dhone	83894.75 Sft	1966	2600.00	2.51 Acres	--	Govt., Land	2747.00
3	Nandyala	C.H.C.	Allagadda	29044	1996	40	2		Donation	
4	Nandyala	C.H.C.	Panyam	13334	2017	300	0.75		Donation	
5	Nandyala	C.H.C.	Owk	4334	2010	300	0.75		Donation	
6	Nandyala	C.H.C.	Koilkuntla	15896	1989	25	1.52		Donation	
7	Nandyala	C.H.C.	Atmakur	23703	2005	46	2.23		Donation	
8	Nandyala	C.H.C.	Sunnipent a	28814	1964	300	16		Donation	
9	Nandyala	C.H.C.	Nandikotk ur	15263	1998	40	5		Donation	
10	Nandyala	C.H.C.	Yallur	24098	2005	25	5.32		Donation	
11	Nandyala	C.H.C.	Midthur	13882	2005	25	1.1		Donation	
12	Nandyala	C.H.C.	Velugodu	23849	2005	25	1.64		Donation	
13	Nandyala	C.H.C.	Bethamche ria	14373.48 Sft	1952	80.00	1.27 Acres	--	Donated	195.00
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Law Department.